

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.229/17		Admission	252(3)	Alps Interior Private Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

1 Akash PETITIONER
9742132241
Matter is listed today for admission. Issued notice to ROC, Bangalore, Karnataka. Registry to prepare notice. Counsel to collect notice from the Registry and serve on the ROC, Karnataka, Bangalore. List it on 17.01.2018.


Member (T)


Member (J)

Pto.